

(a) the progress made in regard to the setting up of 'Institute of Machine Tool Design and Technology' at Ranchi and at Bangalore; and

(b) whether there are any further proposals for setting up of such institutes in other places?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

In so far as the 'Central Machine Tool Institute' to be set up at Bangalore is concerned, final project report has been received from Czech experts and is under examination. The Institute will be registered under Societies' Registration Act, 1860 at Bangalore soon.

As regards the proposed 'Central Institute for Machine Designing a Committee has been set up to consider the lines on which such an Institute may be established, including its scope, location, estimates of costs etc. The report of the Committee is awaited.

Proposals for other machine designing institutes would be considered from time to time.

Indian Commissioners-General for Economic Affairs in U.K. & U.S.A.

*634. **Shri H. N. Mukerjee:** Will the **Prime Minister** be pleased to state:

(a) whether any positive arrangements have been made regarding the co-ordination of the work to be done by our Commissioners-General for Economic Affairs in the United Kingdom and the United States of America and by our High Commissioner and Ambassador in the two respective countries; and

(b) whether such arrangements, if any, are working satisfactorily?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). Satisfactory arrangements for such co-ordination were made in both countries. It has since

been decided to wind up the offices of the Commissioners-General for Economic Affairs in Washington and London.

Tibetan Refugees

*635. { **Shri N. R. Muniswamy:**
Shri P. C. Borooah:

Will the **Prime Minister** be pleased to state:

(a) whether the attention of Government has been drawn to the news item in the *Statesman* dated the 29th October, 1961 reporting that a large number of Tibetans are planning to migrate into India;

(b) if so, whether the news has been officially confirmed; and

(c) what action, if any, has been taken by Government in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a). Yes, Sir.

(b). No confirmation is available.

(c). Does not arise.

All India Dock Workers Advisory Board

*635-A. { **Shri Tangamani:**
Shri Indrajit Gupta:

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether it is a fact that the All India Dock Workers Advisory Board has not met even once during 1960 and 1961;

(b) if so, the reasons for the same;

(c) whether there is any proposal to reconstitute the said Board; and

(d) if so, when it is expected to be done?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The function of the Committee is to advise upon such matters as may be referred to it. A meeting of